

File No.LAW-Jud/153/2021-10-Law, Justice and Parliamentary Affairs

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GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Allocation of Litigation work of the Joint Electricity Regulatory Commission before Jammu and Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

GOVERNMENT ORDER NO: 1043 - JK (LD) OF 2022
D A T E D: 02 - 03 - 2022

In partial modification of Government Order No 5933-JK(LD) of 2021 dated 27-12- 2021 and Government Order No 5961 of 2021 dated 29-12-2021, it is hereby ordered that the Litigation work of the Joint Electricity Regulatory Commission, before Jammu and Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt by Shri Amit Gupta, Additional Advocate General and Shri Asif Maqbool, Deputy Advocate General, respectively in addition to their own assignments.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: LD(A)2016/35-Part-1

Dated: 02-03-2022

Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
3. Joint Secretary (J&K), Ministry of Home Affairs, Govt. of India, New Delhi
4. Principal Secretary to Government, General Administration Department.
5. Registrar General, J&K High Court, Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Srinagar.
7. Director, Archeology, Archives and Museums, J&K, Srinagar.
8. Director Information, J&K, Srinagar.
9. Director Litigation Jammu/Srinagar.
10. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
- ✓ 11. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
12. Government Order File.
13. Concerned File.

(Reyaz Ali Bhat)
Assistant Legal Remembrancer

Reyaz Ali Bhat
02/03/22